

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 579 of 2019

IN THE MATTER OF:

Krishan Kumar Mittal

...Appellant

Vs

GRJ Distributors & Developers Pvt. Ltd. & Ors.

....Respondents

Present:

For Appellant: ---

For Respondents: -----

O R D E R

13.01.2020 Learned Counsel for both the sides state that the parties are discussing for settlement and one last opportunity may be given. By the next date if the matter is not settled, the Appeal shall be argued.

List the Appeal 'For Orders' category on **17th January, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

(V P Singh)
Member(Technical)

Akc/Md.